

SHRI D. P. KARMARKAR : Sir, the type of cotton that we export is what is called quilt cotton and what we are importing is high grade cotton i 1/8" staple and above—which is extremely necessary for us.

SHRI H. D. RAJAH : Is there any foundation for the statement that the cotton which they take from us is mixed and refined and sent back at a higher price?

MR. DEPUTY CHAIRMAN : Next question.

#### INSTALLATION OF NEW TRANSMITTERS

\*4. SHRI K. C. GEORGE : Will the Minister for INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is a scheme to install new transmitters at some of the stations of the All India Radio ;

(b) if the answer to part (a) be in the affirmative, (i) the details of the scheme, (ii) how many transmitters are to be installed, (iii) the total estimated cost of the installation, (iv) the stations at which these transmitters are to be installed, (v) the date by which these new transmitters will begin to function, and (vi) the necessity for these new additions ; and

(c) whether Government have asked for any foreign assistance, whether by way of supply of materials or by rendering any financial or technical aid, for the installation and operation of these transmitters ?

THE MINISTER FOR INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a), (b) and (c). Attention of the hon. Member is invited to the answer given by me in the House of the People to Starred Question No. 18 by Shri K. S. Rao on 5th November 1952, a copy of which is laid on the Table.

Copy of Answer to Question No. 18, dated 5th November 1952 in the House of the People

\*18. SHRI K. S. RAO: (a) Will the Minister of INFORMATION AND BROADCASTING be pleased to state whether there is a scheme to set up new transmitters in the stations of the All India Radio ?

(6) Ifs.T, what are the details of the scheme\* the number to be installed, the total cost, the stations to have these new transmitters, the date by which they would come into operation and the need for these new transmitters ?

(c) Are we taking the help—material, financial or technical—of any foreign country in the installation of these transmitters ?

DR. B. V. KESKAR : (a) Yes, Sir.

(6) The details are given in a statement which is placed on the Table of the House.

(c) No, Sir.

Statement laid on the Table of the House referred to in answer to part (6) of Question No. 18, dated 5th November 1952

I.—Development Plan for Part 'A' States	In lakhs of Rs.
1. High power short-wave transmitters: for internal service and one external target (one each at Bombay, Madras and Calcutta)	130.00
2. Single 50 k.w.m.w. transmitter—Bombay	17.00
3. Do.—Ahmedabad	17.00
4. Do.—Calcutta	13.00
5. Do.—Jullundur	17.00
6. Do.—Allahabad	17.00
7. 10 K.W. transmitter and R.C. at Nagpur	1.79
8. Do.—Gauhati	4.16
9. 20/10 k.w.m.w. transmitter at Madras without R.C.	8.50
10. (a) 1 k.w. transmitter, studio and R.C. at Poona	2.70
(b) Additional expenditure required when 5 k.w. transmitter from Baroda is shifted	4.50
11. Receiving centre at Bombay	.70
12. Additional facilities at existing stations	9.30
13. Permanent studio centre at Calcutta	13.00
14. Permanent studio centre at Madras	13.00
15. B. H. extension, Delhi	16.80

	In Lakhs of Rs.
16. Auxiliary studios at Chandigarh and Shillong . . . .	60
17. Tools and plant, site testing, testing of equipment and storage, replacement of old assets . . . . .	6.60
18. Research Department . . . .	6.00
19. Staff Training School . . . .	1.00
20. Installation Group . . . . .	27.50
<b>II.—Development Plan for Part 'B' States</b>	
1. Single 50 k.w. transmitter at Bangalore—	
(a) Transmitter installation . . . . .	17.00
(b) Receiving Centre . . . . .	1.30
(c) Studio building (Estimate for a new building: 14.5) Provision for studio in rented building . . . . .	2.00
2. 1 k.w. installation at Jaipur, Jodhpur, Gwalior and Rajkot (Jodhpur relaying centre—no studios) . . . . .	8.00
3. 20/10 k.w.m.w. transmitters—	
(a) with permanent receiving centres and pilot type studios at Indore . . . . .	11.00
(b) 20/10 k.w. transmitter at Hyderabad . . . . .	6.00
(c) Receiving Centre at Hyderabad . . . . .	1.30
4. Bangalore 350 watt m.w. shifted from Mysore . . . . .	0.25
5. Hyderabad 250 watt shifted from Aurangabad . . . . .	0.25
6. (a) Additional studio facilities at Trivandrum and Hyderabad . . . . .	3.50
(b) Receiving Centre, Trivandrum . . . . .	1.30
	379.05
Suspense Stock . . . . .	—27.30
	351.75
	or say 352

All the projects mentioned above are proposed to be completed by 1955-56, the date of completion of any individual project being dependent on the availability of suitable sites and other facilities such as power supply.

The need for the new transmitters has arisen mainly on account of the inadequate coverage provided by the existing transmitters. In drawing up the Development Plan of All India Radio, the coverage provided by the All India Radio network in 1947, by the pilot scheme on its completion in 1949 and that expected to be provided on completion of the Five Year Plan were taken into account.

11 a.m.

SHRI B. C. GHOSE : Sir, on a point of procedure. Would it not be proper if the answers which are given in the other House are also read out here so that all the other Members can hear those answers? Otherwise only the Member concerned may get a copy of the answers.

MR. DEPUTY CHAIRMAN : If the hon. Minister wants, he can read out the answer.

DR. B. V. KESKAR : Sir, the statement is laid on the Table of the House and I have drawn attention to it. The statement is one foolscap page and it has got at least 40 figures.

SHRI H. D. RAJAH : We will give patience to hear.

DR. B. V. KESKAR: The answer, Sir, is :

(a) Yes, Sir.

(b) The details are given in a statement which is placed on the Table of the House.

(c) No, Sir.

The statement is laid on the Table of the House.

MR. DEPUTY CHAIRMAN : Yes, it is laid on the Table of the House half an hour before the session begins and any Member who is interested can look into that.

SHRI K. C. GEORGE : We are entitled to ask supplementaries. That liberty is denied to us by this procedure.

MR. DEPUTY CHAIRMAN : Order, order. He has answered the question and the statement was placed on the Table of the House half an hour before the session and any Member could have certainly gone into it. It is not necessary to read the whole statement in the House. *{Interruption.}* The Member should be more active.